

**Guidelines to Curb Pollution by
Industries**

9095. SHRI V. SOBHANADREESWARA RAO : Will the Minister of INDUSTRY be pleased to state :

(a) whether any detailed guidelines have been laid down for the various industries to take effective measures to curb pollution ; and

(b) if so, the details thereof and the results achieved so far ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) and (b). With a view to ensure that the various industries take effective measures to curb pollution, a number of steps have been taken by the Government. In the letters of intent issued to undertakings for setting up fresh industrial capacities, a condition is invariably stipulated to ensure that the under-takings take adequate steps to the satisfaction of the Government to prevent air, water and soil pollution. In respect of chemicals, drugs and pharmaceuticals industries which involve "process hazard", an additional condition is imposed in the industrial approvals to ensure safety in plants before going into trial production. In respect of the 20 highly polluting industries, the following stringent conditions have also been incorporated in the letters of intent to the undertakings :

(1) The State Director of Industries confirms that the site of the project has been approved from the environmental angle by the competent State authority ;

(2) The entrepreneur commits both to the State Government and the Central Government that he will instal the appropriate equipment and implement the prescribed measures for the prevention and control of pollution ; and

(3) The concerned State Pollution Control Board has certified that the proposal meets with the environmental requirements and that the equipment installed or proposed to be installed are adequate and appropriate to the requirements.

Letters of intent are converted into industrial licences after the prescribed

conditions are fulfilled to the satisfaction of the Government.

These steps have facilitated Government in ensuring that the industries instal adequate and appropriate pollution control equipments to prevent environmental pollution and also in discouraging polluting industries being set up in ecologically sensitive areas.

**Setting up of Cigarette Factory in
Central Coastal Andhra**

9096. SHRI V. SOBHANADREESWARA RAO : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government propose to set up a cigarette factory public sector in Central Coastal Andhra to utilise high quality tobacco produced in the area ; and

(b) if so, the likely installed capacity and the project cost thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) No, Sir.

(b) Does not arise.

**Complaints of Pin Type System of
LPG Regulators**

9097. SHRI JAI PRAKASH AGARWAL : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) what are the improvements in the new pin system cooking gas cylinders over the screw type device ;

(b) whether it is a fact that a large number of complaints have been received about the new design stating that these are defective, the pin is fitted in a plastic base, need frequent replacement and that these are dangerous and unsafe ;

(c) the reasons that led to the change in design of cylinders ;

(d) whether the experts and the consumers were at any stage consulted ; and

(e) if so, the details thereof ?